

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PANIPAT

ORDER:

In continuation of this office order bearing Endst. No. 8235-47 dated 03.05.2021 and in view of the letter bearing No.80/RJ/Spl./Misc. dated 17.04.2021 of the Hon'ble Punjab and Haryana High Court Chandigarh and in view of the overall assessment of prevailing local conditions of intensity of COVID-19 the following Superior Judicial Officers are deputed to attend the urgent matters from 10.05.2021 to 31.05.2021 on the rotation basis as per the following schedule:-

Sr. No.	Name & Designation of the Judicial Officer (S/Sh./Ms.)	Dates of duty
1	Vimal Sapra, Addl. District & Sessions Judge, Panipat	10 th , 11 th , 17 th , 18 th , 21 st , 24 th , 25 th and 31 st of May, 2021.
2	Praveen Kumar, Addl. District & Sessions Judge, Panipat	26 th , 27 th , 28 nd of May, 2021.
3	Amit Garg, Addl. District & Sessions Judge, Panipat	12 th , 13 th , 19 th , 20 th , 26 th , 27 th , 28 nd of May, 2021.
4	Sumit Garg, Addl. District & Sessions Judge, Panipat	12 th , 13 th , 19 th , 20 th , 26 th , 27 th , 28 nd of May, 2021.
5	Dr. Gagandeep Mittal, Addl. District & Sessions Judge, Panipat	10 th , 11 th , 17 th , 18 th , 21 st , 24 th , 25 th and 31 st of May, 2021.
6	Nishant, Addl. District & Sessions Judge, Panipat	19 th , 20 th , 26 th , 27 th , 28 nd of May, 2021.
7	Tarun Singal, Addl. District & Sessions Judge, Panipat	10 th , 11 th , 17 th , 18 th , 21 st , 24 th , 25 th and 31 st of May, 2021.
8	Ranjana Aggarwal, AD&SJ/Principal Judge, Family Court, Panipat.	10 th , 13 th , 17 th , 18 th , 21 st , 24 th , 25 th and 31 st of May, 2021.
9	Abhilasha Sapra Kohli, AD&SJ/Addl. Principal Judge, Family Court, Panipat.	11 th , 12 th , 19 th , 20 th , 26 th , 27 th , 28 nd of May, 2021.

NOTE:

1. If any, Officer who is holding the Court as per the above roster, proceeds on station leave/casual leave then next Junior Officer shall perform the duty work of his/her Court as well as his/her own Court work. However, non urgent matters shall be adjourned to appropriate dates.

2. The fresh urgent matters i.e. bail etc. triable by Superior Courts/Courts of Sessions shall be assigned to various Courts by Sh.Vimal Sapra, Addl. District & Sessions Judge, Panipat. In case, Sh.Vimal Sapra, Addl. District & Sessions Judge, Panipat is on leave or out of station, the the senior most Officer on duty shall assign the matters even while working from home if not on duty. The protection petitions shall be dealt with by the senior most ADJ on duty.
3. All the staff attending the office/court shall ensure proper implementation of Govt. Advisories. The staff shall compulsorily use the mask and sanitizer.
4. One official from each Court (to be deputed by the Presiding Officer) shall attend the duty to put up urgent matters before the Duty Officer and to receive urgent Dak/correspondence from the Hon'ble Apex Court, Hon'ble High Courts and Duty Officer. The Duty roster of the said officials be sent to this office immediately.
5. The remaining Officers as well as the staff shall work from home during the aforesaid period and will not leave the station and will also make available themselves immediately as and when their services are required.
6. This order can be modified at any stage on receipt of any instruction from Hon'ble High Court or Govt. of Haryana or Government of India or otherwise.
7. A copy of this order be uploaded on the website of this Sessions Division for general information to the Advocates as well as litigants.

Dated: 07.05.2021

(Vimal Sapra)

Additional District & Sessions Judge,
For learned District & Sessions Judge,
Panipat.

Endst. No. 8642-48 Dated 07-05-2021

Copy forwarded to the followings for information and necessary action:

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh.
2. All the Judicial Officers posted in this Sessions Division.
3. The Deputy Commissioner, Panipat.

4. The Superintendent of Police, Panipat.
5. The Superintendent District jail, Panipat.
6. The Presidents Bar Associations, Panipat and Samalkha.
7. The System Officer/ Assistant, Panipat.



(Vimal Sapra)

Additional District & Sessions Judge,
For learned District & Sessions Judge,
Panipat.